

**Monitoring of Pradhan Mantri Rozgar Yojana**

158. SHRI SURESH BHARDWAJ : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

(a) the nodal authority in respect of Pradhan Mantri Rozgar Yojana;

(b) the progress achieved in this behalf, State-wise;

(c) whether it is a fact that Reserve Bank of India is supposed to monitor the Progress; and

(d) if not, under what circumstances, CMs of certain States call upon RBI to take increased interest in PMRY ?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) The Ministry of Agro & Rural Industries is the administrative Ministry to monitor the implementation of the Prime Minister's Rozgar Yojana (PMRY).

(b) Based on the progress reports received from the Reserve Bank of India, the number of persons who have been disbursed loans. State-wise, under the PMRY between 1993-94 to 2001-02 is given the Statement enclosed (*See* below).

(c) Yes. Sir. The RBI monitors the Scheme through its Monitoring Cell headed by the Dy. Governor, RBI.

(d) Does not arise in view of (c) above.

**Statement**

*The State-wise number of persons disbursed loans under the PMRY  
(Cumulative from 1993-94 to 2001-02) as on 24-06-2002*

(As Reported by the Reserve Bank of India)

SI. No.	Name of States/UTs	Cases disbursed by banks (Nos.)
1	2	3
	Northern Region	
1.	Haryana	45299
2.	Himachal Pradesh	16648
3.	Jammu & Kashmir	9896
4.	Punjab	64340
5.	Rajasthan	71381
6.	Chandigarh	890
7.	Delhi	7683
	North Eastern Region	
8.	Assam	47026
9.	Manipur	6386
10.	Meghalaya	2469
11.	Nagaland	1524
12.	Tripura	3607
13.	Arunachal Pradesh	1703
14.	Mizoram	1157
15.	Sikkim	566
	Eastern Region	
16.	Bihar	84587
17.	Jharkhand	2230
18.	Orissa	37359
19.	West Bengal	34681
20.	Andaman & Nicobar	654
	Central Region	
21.	Madhya Pradesh	158760

1	2	3
22.	Chhattisgarh	1226
23.	Uttar Pradesh	246575
24.	Uttaranchal	3420
	Western Region	
25.	Gujarat	65904
26.	Maharashtra	213051
27.	Daman &Diu	167
28.	Goa	2499
29.	Dadra & Nagar haveli	560
	Southern Region	
30.	Andhra Pradesh	132926
31.	Kamataka	97725
32.	Kerala	90717
33.	Tamil Nadu	96928
34.	Lakshadweep	197
35.	Pondicherry	2248
TOTAL		1552989

**K-V.L.C. Board**

†159. SHRI MUNAWAR HASSAN : Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state :

- (a) whether it is a fact that K.V. I. C. Board has been constituted;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) by when the members of K.V. I. C. Board would be nominated ?

THE MINISTER OF AGRO AND RURAL INDUSTRIES (SHRI KARIYA MUNDA): (a) to (d) The re-constitution of the Khadi and Village Industries Board is under the consideration of the Government.

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†Original Notice of the Question was received in Hindi.